

आयकर अपीलिय अधिकरण

मुंबई पीठ "के", मुंबई

IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "K", MUMBAI

श्री विकास अवस्थी, न्यायिक सदस्य एवं

श्री राजेशकुमार के समक्ष

BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER AND
SHRI RAJESH KUMAR, ACCOUNTANT MEMBER

आअसं. 1997/मुं/2014 (नि.व. 2009-10)

ITA NO.1997/MUM/2014(A.Y.2009-10)

Kodak India Pvt. Ltd.,
C/o.Kalyaniwalla & Mistry,
Army & Navy Building, 3rd Floor,
148, Mahatma Gandhi Road,
Fort, Mumbai 400 001

PAN: AAACK2172J

..... अपीलार्थी /Appellant

बनाम Vs.

Dy.Commissioner of Income-tax 10(1),
Room No.455, 4th Floor,
Aaykar Bhavan, M.K.Road,
Mumbai 400 020

..... प्रतिवादी/Respondent

Assessee by : Shri Akram Khan
Revenue by : Shri Sushil Kumar Mishra

सुनवाई की तिथि/ Date of hearing : 15/02/2021

घोषणा की तिथि/ Date of pronouncement : 15/02/2021

आदेश/ ORDER

PER VIKAS AWASTHY, JM:

This appeal by the assessee is directed against the order of Assessing Officer passed under section 143(3) r.w.s. 144C(13) for the assessment year 2009-10.

2. A letter dated 13/02/2021 has been received from the assessee stating that the assessee has opted for 'Viwad Se Vishwas Scheme, 2020'(in short 'VSVS') and hence, want to withdraw the appeal.

3. Shri Sushil Kumar, Mishra, representing the Department stated that the Department has no objection if the assessee want to withdraw appeal to avail the benefit of 'VSVS'.

4. A perusal of above letter shows that the assessee's declaration under VSVS for the impugned assessment year has been accepted and the Designated Authority has issued Form-3. In view of above, the appeal by assessee is dismissed as withdrawn.

5. The appeal by assessee is dismissed as withdrawn.

Order pronounced in the open court on Monday, the 15th day of February, 2021.

Sd/-

(RAJESH KUMAR)

लेखा सदस्य /ACCOUNTANT MEMBER

मुंबई/ Mumbai, दिनांक/Dated 15/02/2021

Vm, Sr. PS (O/S)

प्रतिलिपि अग्रेषितCopy of the Order forwarded to :

1. अपीलार्थी/The Appellant ,
2. प्रतिवादी/ The Respondent.
3. आयकर आयुक्त(अ)/ The CIT(A)-
4. आयकर आयुक्त CIT
5. विभागीय प्रतिनिधि, आय.अपी.अधि., मुंबई/DR, ITAT, Mumbai
6. गार्ड फाइल/Guard file.

Sd/-5

(VIKAS AWASTHY)

न्यायिक सदस्य/JUDICIAL MEMBER

//True Copy//

BY ORDER,

(Dy./Asstt. Registrar)
ITAT, Mumbai